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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. No.536/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

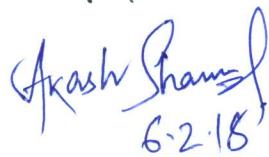
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th February 2018, 10.30 A.M

Name of the Company	Satyabrat Bhadani & Ors-Versus- Ram Chand Ram Naga Ram Rice Mills Pvt.Ltd. & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PATITA LABAN BISHWAL, Adv } f. 1, 2 & 3
2. SHANAK MITRA, Adv


6/2/2018

1. AKHILESH KU. SHRIVASTAVA, ADV } Petition
2. AKASH SHARMA, Ps. CS } 6/2/18


6/2/18

ORDER

Ld. Counsel for the petitioner and the respondent nos. 1, 2 and 3 is present.

Ld. Counsel for the respondent in I.A. No. 535/KB/2017 submits that he is not filing reply affidavit to the I.A. It is recorded. Therefore, for hearing of I.A.No. 535/KB/2017 along with C.P. on 19/03/2018.

Meanwhile, respondents in main C.P. is also directed to file reply, if any, by giving a copy to the petitioner within 2 weeks. Thereafter, rejoinder, if any, may be filed within 7 days with a copy in advance to the respondents.

List it on 19/03/2018.

8d

(Jinan K.R.)
Member (J)